

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,  
CHENNAI**

**ORIGINAL APPLICATION NO. 204 of 2024 (SZ)**

**IN THE MATTER OF:**

Suo Motu based on the news item

Appearing in "The Hindu" dated 19.03.2024 titled,

"Report on water bodies in Hyderabad presents grim picture: HC"

**Versus**

Central Pollution Control Board,

Through its Member Secretary,

New Delhi and Ors.

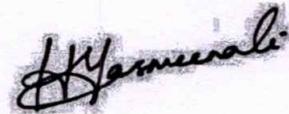
...Respondent(s)

**REPORT OF THE ENGINEER IN CHIEF, IRRIGATION DEPARTMENT - R4**

S.NO	DATE	DESCRIPTION	PG-NO
1.	07.04.2025	Report of the Engineer in Chief, Irrigation Department, Hyderabad	1
2.		<b>Annexure - I</b> - Joint Inspection Report filed in W. P. No. 14728 of 2007	15
3.	24.02.2025	<b>Annexure - II</b> - Lr. No. Ee/NTD/2025	41
4.	22.02.2025	<b>Annexure - III</b> - Lr. No. 591/COMM./HYDRAA/2025	43
5.	19.07.2024	<b>Annexure - IV</b> - G.O. MS. No. 99	45
6.	18.09.2024	<b>Annexure - V</b> - G.O. MS. No. 129	49

Place: Chennai

Date: 31.12.2025



Mrs. H. Yasmeen Ali,  
Counsel for the 4<sup>th</sup> Respondent.

**REPORT SUBMITTED ON BEHALF OF THE ENGINEER IN CHIEF, IRRIGATION DEPARTMENT, TELANGANA, HYDERABAD IN O.A.NO.204 OF 2024 (SZ) IN SUO MOTO MATTER BASED ON THE NEWS ITEM APPEARING IN "THE HINDU" DATED.19.03.2024 TITLED, "REPORT ON WATER BODIES IN HYDERABAD PRESENTS GRIM PICTURE; HC"**

It is kindly submitted that, the Hon'ble National Green Tribunal has taken up Suo Moto case based on the news item appearing in "The Hindu" dated 19.03.2024 titled, "Report on water bodies in Hyderabad presents grim picture :HC"

It is to submit that, the division bench of Hon'ble High Court of Telangana has passed the orders on Dt.06.02.2024 in W.P.No.14728 of 2007 by constituting a Committee of two advocates for ascertaining the works carried out by the respondents in 13 No of lakes in GHMC and HMDA limits. Accordingly, the Committee inspected the lakes and submitted the report on their observations of each lake along with general observations before the Hon'ble High Court on 05.03.2024.

The matter had come up before the Division Bench on 19.03.2024 and the Hon'ble High court passed the orders stating that the report submitted by the committee presents a grim picture of lakes / water bodies situated in the city of Hyderabad. It was directed to take action on the said water bodies immediately.

In this regard, it is submitted that GHMC has diligently and dedicatedly protected and conserved the subject lakes (including other lakes) to the best of its abilities by

- i. Removing water hyacinth & other floating matter from time to time with Floating Trash Collectors (FTC) machinery
- ii. Diverting the sewage that is entering into the lake with ring sewer pipeline / drain to protect the lake from pollution & maintain the lake ecology
- iii. Restoring the lake inlets & Outlet surplus weirs, sluices. These works are in progress
- iv. Protecting & developing the lake boundaries with fencing, walking track and cycling and landscaping and developing of surrounding greenery
- v. Deploying of Lake Protection Force (LPF) guards in shift wise at sensitive lakes
- vi. Installation of CCTV Cameras for continuous monitoring of lakes is being taken up.

- vii. Engaged NEERI-CSIR as technical consultant to GHMC to take up the study of "Assessment of water and sediment quality and preparation of remedial measures for 11 lakes of Hyderabad City" for preparation of suitable scientific SOP and also implementation of action plan for restoration of Hyderabad City Lakes in compliance to orders of Hon'ble High Court orders dated 19-06-2024 in Sumoto WP (PIL)No.10 of 2023. The work is in progress.

Further in this regard, it is to submit that, of the 13 lakes mentioned in the report, 11 lakes pertain to GHMC. The observations submitted by the advocates committee, the current status report on the development and restoration works taken up at each lake is enclosed for kind perusal.

Date: 07-04-2025  
Place: Hyderabad

  
Executive Engineer,  
North Tanks Division | 7/4/2025  
Irrigation & CAD  
Department, Telangana.

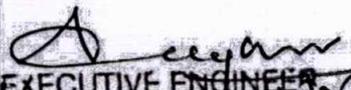
**Status Report on Maddela Kunta, Biramalguda (V), Saroornagar(M), Ranga Reddy District in GHMC.**

Sl.No	Description of Item	Advocates Committee Observations	Present Status
1	Notification of lake	Preliminary and final notification is done	Issued final notification
2	Fencing around lake	The fencing is observed on the main bund side and other sides are covered by boundary walls of adjoining properties.	The 80% fencing work is already completed and the balance work shall be completed.
3	Ring bund / walking track	The ring bund / walking track is not completed and seems to be under slow progress.	The ring bund walking track was already completed and the beautification works on bund is in progress.
4	Sewage Diversion from lake	Though Sewage Diversion completed does not seem to be functional as the lake is dumped with garbage and inflow of sewage water and there is stinking odor	The sewage entering into the lake was diverted towards downstream of the lake through 1200mm dia RCC pipeline. The work is completed and commissioned. However, the regular Maintenance works are not done promptly.
5	Lake Protection Guards (LPF) & CC Cameras	LPF guards available & CC Cameras are not available	EVDM wing of GHMC are informed to deploy LPF guards for watch & ward lake boundary and the procurement of CC Cameras installation is sanctioned. Due to the ongoing MCC works the tenders are not finalized.
<b>Other General / Additional Observations of the Committee</b>			
1	Encroachments	Despite its small size, resembling a pond, this water body has apparent encroachments, including a municipal road constructed within the Full Tank Level (FTL) area, potentially facilitating encroachment on the opposite side of the road. The presence of pollutants and sewage, has led to a strong pungent smell, making it challenging for this Committee to endure prolonged exposure to such unpleasant odor. It is noted that there is lack of action to prevent squatting or removal of existing encroachments, even in the absence of restraining orders from the Hon'ble Courts, as reported by the officials.	The sewage diversion pipeline is already completed and commissioned. Further the manpower was deployed for smooth functioning of pipeline. The existing structures in FTL/ Buffer zones are enumerated with Revenue officials & Lakes division. Revenue Officials are requested to take steps for eviction of encroachments.

  
**EXECUTIVE ENGINEER**  
 Irrigation & CAD Department  
 North Tanks Division  
 HYDERABAD

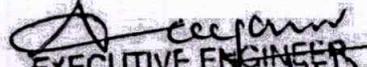
**Status Report on Boin cheruvu Lake, Hasmathpet(V), Balanagar(M), Medchal Malkajgiri District**

Sl.No	Description of Item	Advocates Committee Observations	Present Status
1	Notification	Preliminary Notification issued on 07.06.2014	Final Notification Pending
2	Fencing around lake	Fencing is carried out on two sides	90 % of the work is completed the remaining fencing is pending due to legal issues in WP 12262 of 2021, WP 20373 of 2021 are filed by the Patadars by claiming lands in FTL / Buffer zones & obtained status-quo orders at gap location.
3	Ring bund / walking track	Ring bund/ walking track not available on ground. The committee could not go around the lake by car and the inspection was done on two wheeler	90 % of the work is completed the remaining work is pending due to legal issues in WP 12262 of 2021, WP 20373 of 2021 are filed by the Patadars by claiming lands in FTL / Buffer zones & obtained status-quo orders at gap location. And due to non-maintenance weeding and bushes are grown on the ring bund.
4	Sewage Diversion from lake	Sewerage diversion though completed does not seem to be functional as the lake is dumped with garbage and full of sewer with strong disagreeable smell being	At I&D Structure the solids are accumulated from the inlet nala those solids are choking , due to non- maintenance, only partial diversion happening.
5	Lake Protection Guards (LPF) & CC Cameras installation	Only two lake guards are observed on site & CC cameras not available	EVDM wing of GHMC are informed to deploy LPF guards for watch & ward lake boundary and the procurement of CC Cameras installation is sanctioned. Due to the ongoing MCC works the tenders are not finalized.
7	Encroachments details	Significant encroachments are noted, even impeding direct access to the opposite side of the lake. This lake is certainly calling for attention and removal/prevention of encroachments preferably under judicial overview	148 structures exist in FTL of lake prior to demarcation of FTL boundary with all civic amenities. And also WP 12262 of 2021, WP 20373 of 2021 obtained status-quo orders

  
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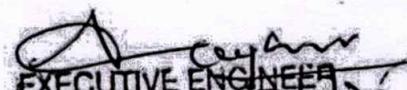
**Status Report on Ambeer Cheruvu Pragathi Nagar, Kukatpally Medchal Malakjiri District in GHMC.**

SlNo	Description of Item	Advocates Committee Observations	Present Status
1	Notification of lake	Preliminary notified and final notification not notified	Pending to issue final notification
2	Fencing around lake	Fencing is not completed even on the main road side	Fencing work is carried out all around the lake except 450mts due to legal cases in W.P.No. 32979/2013, WP 16502/2019, W.P.No. 16503/2019, WP No. 16527/2019, WP No. 16519/2019, WP No 6649/2020, WP.No. 7304/2020, WP No. 7273/2020, WP 7409/2020, , WP No. 9896/2021, WP(PIL) No. 6/2022, WP No. 40744/2022, WP No. 40747/2022, WP No. 40750/2022, WP No. 40756/2022, WP No. 40760/2022, WP No. 40761/2022 .
3	Ring bund / walking track	Ring Bund though completed but walking track is not laid.	The walking track is completed
4	Sewage Diversion from lake	Sewerage Diversion is not completed. The lake is seen dumped with garbage and sewage	The sewage entering into the lake from Nizampet was diverted with ring sewer pipelines, which is completed.
		water and the lake has pungent odour and foul smell	However Diversion of sewage entering from Pragathi Nagar work is in progress
5	Lake Protection Guards (LPF) & CC Cameras	LPF guards & CC Cameras not available	EVDM wing of GHMC are informed to deploy LPF guards for watch & ward lake boundary and the procurement of CC Cameras installation is sanctioned. Due to the ongoing MCC works the tenders are not finalized.

  
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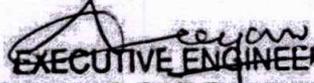
**Status Report on Gosai Kunta, Gowlidoddi(V), Serilingampally(M), Ranga Reddy District in GHMC.**

Sl.No	Description of Item	Advocates Committee Observations	Present Status
1	Notification of lake	Preliminary notification is done and final notification is pending	Pending to issue final notification
2	Fencing around lake	The fencing is not available on ground.	The fencing work is already sanctioned by GHMC and the work is completed at necessary locations.
3	Ring bund / walking track	The walking ring bund was not available.	The walking track / ring bund work is 70% completed. The balance work shall be completed.
4	Sewage Diversion from lake	There is no water in the lak. No inlets into the lake for sewage are also observed.	The sewage entering into the lake was diverted towards downstream of the lake through 1000mm dia RCC pipeline. The work is completed and commissioned.
5	Lake Protection Guards (LPF) & CC Cameras	LPF guards & CC Cameras not available	HYDRAA will deploy LPF guards for watch & ward lake boundary and the procurement of CC Cameras installation is under progress.
<b>Other General / Additional Observations of the Committee</b>			
1	Encroachments	There are encroachments in FTL / Buffer zones and even after information supplied there were no pending court cases against the department and no reasons are forthcoming for not initiating action over these encroachments	The existing structures falling in FTL / Buffer zones are already enumerated by Irrigation, Revenue & Town Planning Officials and informed to the Revenue authorities for initiating action.

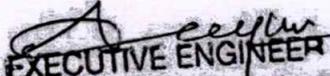
  
**EXECUTIVE ENGINEER**  
 Irrigation & CAD Department  
 North Tanks Division  
 HYDRABAD

**Status Report on Chinnarayuni Cheruvu , Alwal (V & M), Medchal-Malkajgiri District**

SLNo	Description of Item	Advocates Committee Observations	Present Status
1	Notification	Preliminary notification issued on 07.06.2014 and final notification issued on 16.08.2016.	Preliminary notification issued on 07.06.2014 and final notification issued on 16.08.2016.
2	Fencing around lake	Fencing is absent	Fencing is not completed due to pending legal litigations in W.P.No.45825 of 2022
3	Ring bund / walking track	Ring Bund / walking track is not available on ground	No proposal of walking track/ring bund as there are existing houses are within FTL.
4	Sewage Diversion from lake	Sewage Diversion though completed does not seem to be functional as the lake is dumped with garbage and filled with sewage water with stinking smell emanating therefrom.	Some of the sewer lines are entering into the lake from household who are in FTL for which sewage diversion work has been sanctioned. This work is pending due to court cases and will be completed after the disposal of the cases.
5	Lake Protection Guards (LPF) & CC Cameras installation	Cameras and lake guards are not available.	EVDM wing of GHMC are informed to deploy LPF guards for watch & ward lake boundary and the procurement of CC Cameras installation is sanctioned. Due to the ongoing MCC works the
6	Encroachments details	There are 185 structures (105 in FTL & 80 in Buffer) existing with in the FTL/ Buffer zone.	Addressed regarding structures in FTL to Alwal Municipal office for dismantling. There are Structures existing in FTL/buffer were constructed before preliminary & final notifications.
<b>Other General / Additional Observations of the Committee</b>			
1	Sewage Diversion	Though sewerage diversion work is completed, the lake is filled with sewerage water. On confronting the authorities, they reluctantly admitted that because of the maintenance problem, the sewerage diversion channel is blocked and therefore entering into the lake.	Sewage diversion channel has to be maintained 365 days for which proposals are prepared.
2	FTL	Even it is observed that constructed at the outlet. The retention wall at the outlet is observed to be damaged, without any rectification, which leads for release/escape of water paving way for encroachments on the upper stream of the lake, which also appears to be matter for further judicial scrutiny.	Due to the discharge of heavy flood, temporary openings have been taken up to safeguard the lives of people to safeguard living in FTL. After evacuation of houses the outlet will be closed.

  
**EXECUTIVE ENGINEER**  
 Irrigation & CAD Department  
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Sl.No	Description of Item	Advocates Committee Observations	Present Status
3	Encroachment	It was also observed by the commission that certain encroachments are being done and recent encroachments have been raised at the outlet channel of the lake when confronted with the officials they explained it to the work by the adjacent colony people and officials promised to take immediate action.	Addressed to the DC, Alwal for not according any permits within FTL. Addressed the GHMC, maintenance wing to further not take up the work
4	Main Bund	It is relevant to mention even the main bund is itself in pathetic condition, with fully grown trees and shrubs, making it difficult to manoeuvre and practically difficult to cross the bund even in car and as such there is no access to the other side of the bund.	Jungle Clearance on main bund will be attended and completed.

  
**EXECUTIVE ENGINEER**  
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**Status Report on Pedda cheruvu Lake, Gangaram (V), Serilingampally(M), Rangareddy District**

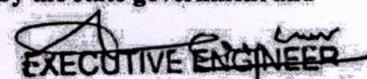
Sl.No	Description of Item	Advocates Committee Observations	Present Status
1	Notification	Preliminary notification issued on 03.12.2014.	Final notification yet to be issued.
2	Fencing around lake	Fencing not available on ground.	The developmental works were sanctioned in Mission Kakatiya for Pedda cheruvu Gangaram lake. These works were later handed over to HMDA. Now the fencing work could not be started due to 26 number of pending Court cases.
3	Ring bund / walking track	Ring bund not available on ground.	The work is now taken up by HMDA authorities. Due to pending legal issues the ring bund could not be formed.
4	Sewage Diversion from lake	Sewerage diversion appears non-existent.	Before handing over the work to the HMDA, 60% of work was completed in Mission Kakatiya. After the HMDA authorities took the lake work no work was further progressed due to 26 number of pending court cases.
5	Lake Protection Guards (LPF) & CC Cameras installation	No lake guards on site, Cameras not available.	EVDM wing of GHMC deployed LPF guards for watch & ward lake boundary and the procurement of CC Cameras installation is sanctioned. Due to the ongoing MCC works the tenders are not finalized.
6	Encroachments details	Encroachments found in FTL and buffer with no steps to prevent or remove the same.	There are 65 No of structures in buffer and 1 No of structure in FTL. Further there are 26 No's of Writ petitions pending after the disposal of WP's the encroachments shall be removed.

  
**EXECUTIVE ENGINEER**  
 Irrigation & CAD Department  
 North Tanks Division  
 HYDERABAD

**Status Report on Nalla Cheruvu Lake, Uppal (V & M), Medchal-Malakajiri District**

Sl.No	Description of Item	Advocates Committee Observations	Present Status
1	Notification	Preliminary notification done and Final notification not notified	Pending to issue final notification
2	Fencing around lake	Fencing is observed only on the main bund side and other three sides are covered by boundary walls of the adjacent property owners.	Proposals for erection of fencing is submitted to an amount of Rs.50.00 Lakhs for the remaining portion.
3	Ring bund / walking track	Ring bund/ Walking track is not available on ground	90% of Ring bund has been completed under Mission Kakatiya programme. The remaining work is in progress.
4	Sewage Diversion from lake	Sewage Diversion though stated to be completed does not seem to be functional as the lake is dumped with garbage and sewage water and there is stinking smell emanating therefrom.	60% of the sewage diversion work is completed. The Present contractor has requested to close the work due to price escalation. Hence fresh proposals need to be prepared.
5	Lake Protection Guards (LPF) & CC Cameras installation	Cameras not available and only one lake guard was observed on site.	EVDM wing of GHMC are informed to deploy LPF guards for watch & ward lake boundary and the procurement of CC Cameras installation is sanctioned. Due to the ongoing MCC works the tenders are not finalized.
6	Encroachments details	There are 26 structures (1 in FTL & 26 in Buffer) existing within the FTL/Buffer Zone.	Informed regarding structures in FTL/Buffer to Peerzadiguda Municipal Corporation/ Revenue Department to take necessary action.
<b>Other General / Additional Observations of the Committee</b>			
1	Pollution/ Sewage Diversion	The lake exhibits visible and substantial pollution due to industrial effluents, apparent through the presence of white foam across its surface.	60% of the sewage diversion work is completed. The Present contractor has requested to close the work due to price escalation. Hence fresh proposals need to be
2	FTL	The Full Tank Level (FTL) of the tank seems considerably diminished, likely due to the bund being situated within the FTL itself. Notably, some roads have been constructed within the FTL, extending the water spread beyond the lake's raised bund.	The temporary bund is walking track for the residents. However, no permanent road is laid within the FTL.
3	Encroachments	A temple is under construction adjacent to the lake, which is seen to be surrounded by lake water.	Notices have been issued to Temple authorities to restrain from further developments/ constructions.

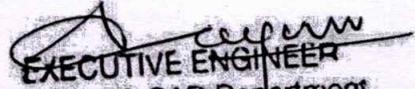
**Note: The lake has been proposed for taking up restoration and comprehensive development works by HYDRAA. The NOC has been issued for this work. The funds were sanctioned by the state government and tenders have been called.**

  
**EXECUTIVE ENGINEER**  
 Irrigation & CAD Department  
 North Tanks Division  
 Hyderabad

**Status Report on Sunnam cheruvu Lake, Allahpur(V), Kukatpally(M), Medchal Malkajgiri District**

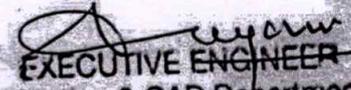
Sl.No	Description of Item	Advocates Committee Observations	Present Status
1	Notification	Preliminary Notification issued on 14.05.2014	Final Notification Pending
2	Fencing around lake	Fencing is done for partial length	Around 50 % work is done for the balance extent there are legal issues in WP 10774 OF 2017, WP 24263 of 2010, WP 10142 of 2021 2018 are filed by the Patadars by claiming lands in FTL / Buffer zones & obtained status-quo orders at gap location.
3	Ring bund / walking track	Ring bund/ walking track not completed	Ring bund/ walking track not takenup due to objections of landlords and legal Issues in WP 10774 OF 2017, WP 24263 of 2010, WP 10142 of 2021 2018 are filed by the Patadars by claiming lands in FTL / Buffer zones & obtained status- quo orders at
4	Sewage Diversion from lake	Sewerage diversion is being done duly diverting the sewage water	Sewerage diversion is being done duly diverting the sewage water
5	Lake Protection Guards (LPF) CC Cameras installation	No lake guards are posted, CC cameras not available	EVDM wing of GHMC are informed to deploy LPF guards for watch & ward lake boundary and the procurement of CC Cameras installation is sanctioned. Due to the ongoing MCC works the tenders are not finalized.
6	Encroachments details	There are encroachments/ structures in FTL/ Buffer zone there are due to pending court cases against the department	There are 78 structures existing in FTL and 38 Structure exist in Buffer Area prior to demarcation of FTL boundary. And also There are pending WP 28152 OF 2022, WP 28169 OF 2022 obtained status-quo orders

**Note: The lake has been proposed for taking up restoration and comprehensive development works by HYDRAA. The NOC has been issued for this work. The funds were sanctioned by the state government and tenders have been called.**

  
**EXECUTIVE ENGINEER**  
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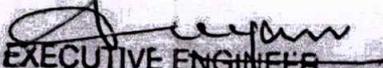
**Status Report on Durgam cheruvu Lake, Raidurg(V), Serilingampally(M), Ranga Reddy District in GHMC.**

Sl.No	Description of Item	Advocates Committee Observations	Present Status
1	Notification of lake	Preliminary notification is done and final notification is pending	Pending to issue final notification
2	Fencing around lake	Gaps observed on fencing at main road side, rock boulders side	The fencing is completed all along the boundary except 300m length which is on main road side due to pending legal litigations in W.P Nos. 26472 of 2018 & W.P.No. 27355 of 2018 are filed by the Pattadars by claiming lands in FTL / Buffer zones & obtained status-quo orders at gap location.
3	Ring bund / walking track	The ring bund was laid around the lake except road side which discontinuing the walking track.	The walking track formation was completed all around the lake except road side portion due to pending legal litigations in W.P Nos. 26472 of 2018 & W.P.No. 27355 of 2018 are filed by the Patadars by claiming lands in FTL / Buffer zones & obtained status-quo orders at gap location.
4	Sewage Diversion from lake	Two sewage inlets undergo treatment through installed STPs. The capacity of the STP s requires verification by the technical experts, the reported capacity is 5 + 7 MLD, whereas the inlet volume appears higher. The excess or untreated water is diverted through a sewage diversion channel and discharged downstream.	i) HMWS& SB submitted that large size trunk sewer main of 900/1000/1100mm dia pipeline was laid along the foreshore of the Lake for a length of 4.38 Km with an objective to divert the sewage away from the lake. The trunk sewer main was designed for 50 MLD carrying capacity for ultimate year. As of now, only 30 MLD sewage is generated in the catchment area of Durgam Cheruvu Lake. Out of which, 12 MLD is drawn into the STPs and balance 18 MLD only is being conveyed through trunk sewer main. ii). HMWS &SB submitted that, the existing trunk sewer main is having further carrying capacity to convey the excess sewage during the monsoon period and will be ensured to bypass the entire sewage to the downstream of the lake.
5	Lake Protection Guards (LPF) & CC Cameras	LPF guards present & 60 number of CC Cameras installed around the lake	The EVDM wing of GHMC deployed LPF guards for watch & ward the lake boundary. Further 60 No of CC Cameras are already installed and being monitored in Police Outpost established at Lake.
6	Encroachments / Court Cases details	The presence of encroachments in FTL / Buffer zones includes functional petrol bunk and roads constructed by GHMC.	The structures falling in FTL / Buffer zones of Durgam cheruvu were identified and issued notices to the Un-authorized structures.
<b>Other General / Additional Observations of the Committee</b>			
1	Connecting Nala details	Durgam cheruvu to Malka cheruvu is narrowed at many places due to dumping activity which affecting the free flow of nala. The inlets, Outlets of tank along with nalas are to be maintained to ensure preservation of the lake.	The existing inlets & outlets of the tank are maintaining well to ensure the inflows into the lake. Further the dumping on either side of the surplus nala was observed shall be removed to restore the nala.

  
**EXECUTIVE ENGINEER**  
 Irrigation & CAD Department  
 North Tanks Division  
 HYDERABAD

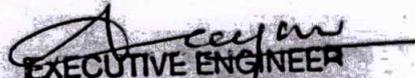
**Status Report on Medi Kunta, Nanakramguda(V), Serilingampally(M), Ranga Reddy District in GHMC.**

Sl.No	Description of Item	Advocates Committee Observations	Present Status
1	Notification of lake	Preliminary notification is done and final notification is pending	Pending to issue final notification
2	Fencing around lake	The fencing work is not completed till the date of inspection	The 70% of fencing work around the lake boundary is completed and the balance shall be completed by end of June-2025.
3	Ring bund / walking track	The walking ring bund was not completed and without completing fencing & track works it cannot be used for walking track aid around the lake except road side which discontinuing the	The walking track ring bund formation was completed all around the lake boundary and beautification works are in progress.
4	Sewage Diversion from lake	The sewage diversion works found to be not completed.	The sewage entering into the lake was diverted towards downstream of the lake through 1200mm dia RCC pipeline. The work is completed and also commissioned.
5	Lake Protection Guards (LPF) & CC Cameras	LPF guards & CC Cameras not available	EVDM wing of GHMC are informed to deploy LPF guards for watch & ward lake boundary and the procurement of CC Cameras installation is under progress.

  
 EXECUTIVE ENGINEER  
 Irrigation & CAD Department  
 North Tanks Division  
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**Status Report on Pedda cheruvu, Nallagandla (V), Serilingampally(M), Ranga Reddy District in GHMC.**

Sl.No	Description of Item	Advocates Committee Observations	Present Status
1	Notification of lake	Preliminary notification is done and final notification is pending	Pending to issue final notification
2	Fencing around lake	The fencing works are being undertaken under CSR initiative.	The fencing work is already taken up under CSR and the balance work is under progress
3	Ring bund / walking track	The ring bund / walking track is not completed and seems to be under slow progress.	The 50% of the work is completed and balance shall be completed as early as possible
4	Sewage Diversion from lake	Sewage Diversion completed	The sewage entering into the lake was diverted towards downstream of the lake through 2 rows of 600mm dia RCC pipeline. The work is completed and commissioned.
5	Lake Protection Guards (LPF) & CC Cameras	LPF guards available & CC Cameras are not available	EVDM wing of GHMC are informed to deploy LPF guards for watch & ward lake boundary and the procurement of CC Cameras installation is sanctioned.
<b>Other General / Additional Observations of the Committee</b>			
1	Encroachments	<p>It has come to the Committee's notice that certain encroachments have occurred within the FTL/ Buffer and in the bund area itself.</p> <p>Notably, makeshift structures (sheds) under the guise of fishermen marketing stores have been erected on the main bund, presenting a great deal of pollution to the lake.</p> <p>During the site visit, local residents/ land owners disclosed that these structures are involved in illicit activities, restricting access to law-abiding citizens, while local antisocial elements loiter near the bund without state authorities providing surveillance. Residents/local people have expressly requested 24/7 patrolling forces to prevent unlawful activities, deter squatting, and enhance public accessibility to the lake.</p>	The existing structures on main bund and Buffer zones area identified and issued notices for removal.

  
**EXECUTIVE ENGINEER**  
 Irrigation & CAD Department  
 North Tanks Division  
 HYDERABAD

IN THE HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD  
TAKEN UP WRIT PETITION No.14728 of 2007

**Between:**

Anil C. Dayakar,  
Executive Director, "Gamana",  
Non-Governmental Organization,  
Plot No.1, G-3 Arunodaya Colony,  
Madhapur, Hyderabad.

... Petitioner

**AND**

1. The Govt of AP.,  
Represented by its, Prl. Secretary,  
Revenue Department, Secretariat,  
Hyderabad
2. The Government of A.P.  
Rep. by its Prl. Secretary,  
Municipal Administration and Urban Development Department,  
Secretariat, Hyderabad
3. The A.P. Pollution Control Board,  
Sanathnagar, Hyderabad,,  
Rep. by its Member Secretary.
4. The Government of A.P.,  
rep by its Prl. Secretary,  
Environment, Forest, Science and Technology Department.  
Secretariat, Hyderabad
5. The Greater Hyderabad Municipal Corporation,  
rep by its Commissioner,  
Tank Bund, Hyderabad
6. The District Collector,  
Hyderabad District,  
Hyderabad.
7. The District Collector,  
Ranga Reddy District,  
Ranga Reddy

... Respondents

**JOINT REPORT FILED BY THE RESPONDENT NOS. 5, 6 & 7**

1. It is humbly submitted that Respondent Nos. 5, 6 & 7 herein are filing this Joint Report in compliance with the successive Orders dt.10.06.2013 and 12.12.2023 of this Hon'ble Court in this Writ Petition.

2. It is humbly submitted the Respondents herein have diligently and dedicatedly protected and conserved the subject lakes (including other lakes) to the best of their abilities by:-
- (i) Removing water hyacinth & other floating matter in lakes is being taken up time to time with Floating Trash Collectors (FTC) machinery; and
  - (ii) Diverting the sewage that was entering into the lake with ring sewer pipeline / drain to protect the lake from pollution & maintain the lake ecology; and
  - (iii) Restoring the lake inlets & Outlet surplus weirs, sluices were taken up and the works are in progress; and
  - (iv) Developing the lake boundaries with walking track and cycling and landscaping and developing of surrounding greenery; and
  - (v) Deploying of Lake Protection Force (LPF) guards in shift wise at sensitive lakes and also installed CC Cameras for continuous monitoring of lakes.

It is humbly submitted that this report records, demonstrates and evidences the efforts advanced by these Respondents towards conserving and protecting the lakes within their jurisdictions.

3. It is humbly submitted that pursuant to the Orders of this Hon'ble High court in W.P.No. 9386 of 2007, W.P. No.20072 of 2008 and also in this Writ Petition, the Government was pleased to constitute the Lake Protection Committee (LPC) for protection and maintenance of lakes within Greater Hyderabad Municipal Corporation (GHMC) & Hyderabad Municipal Urban Development Authority (HMDA) jurisdiction vide G.O.Ms.No.157 of MA&UD Dept, dt. 06.04.2010 by appointing Metropolitan Commissioner, HMDA as Chairman of LPC, Member Environment, HMDA as Member Convener and District Collectors, DGP & others as Members.
6. It is humbly submitted that to accelerate the final notification process, the Government in MA&UD Dept. has issued orders vide G.O.No. 74, MA&UD

dt.24.04.2021 by nominating Additional Collectors of concerned District as nodal officer to look after and solving the issues for finalizing the FTL notification process. Additionally, the Government has issued orders appointing Secretary MA & UD as Special Commissioner (Lakes) vide G.O Rt. No. 741, dt. 04.10.2021 for close monitoring of the lakes.

7. It is humbly submitted that the Hon'ble Chief justice, High Court of Telangana has conducted meetings on lakes with TSLSA, District Collectors and stake holders of the Hyderabad, Ranga Reddy, Medchal-Malkjgiri, Sanga Reddy Districts of GHMC & HMDA limits to take steps for protection, conservation and accelerate the process of notifying the lands.
8. It is humbly submitted that, the process of FTL boundary survey demarcations of 13 lakes in question of Ranga Reddy District & Medchal- Malkjgiri Districts and the status of notification is detailed under for kind perusal of the Hon'ble High Court.

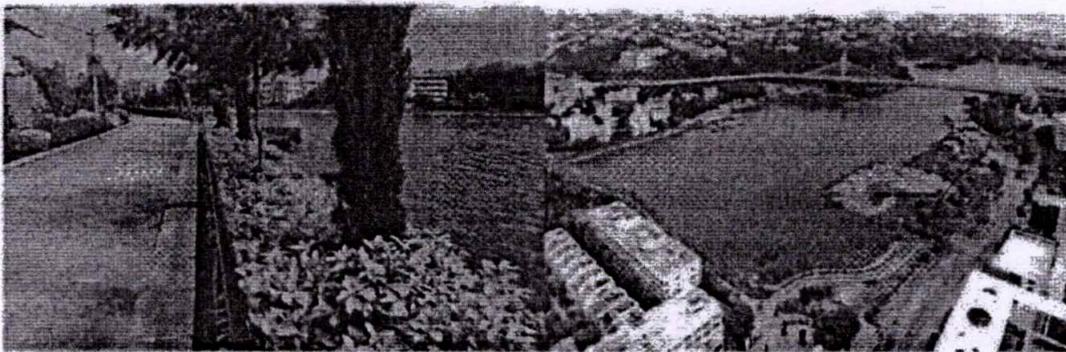
The status of Lakes under this W.P. are as follows:

Sl. No.	District	Survey completed	Preliminary Notified	Final Notified	Prelim. Pending with HMDA
1	Medchal-Malkjgiri	7	7	1	-
2	Ranga Reddy	6	6	1	-
		13	13	2	

9. It is humbly submitted that no new constructions are allowed within FTL/Buffer zone limits, as per the preliminary notification. Further, it is relevant to submit that some the owners and pattadars of the land are objecting the lake protection works by claiming ownership of lands within FTL/Buffer zones and approaching various courts and obtained status quo orders.
11. It is humbly submitted that the profile and status of action each of the (13) lakes in this Writ Petition is furnished herewith for kind perusal of this Hon'ble High Court.

**I. DURGAM CHERUVU, MADHAPUR (V), SERILINGAMPALLY (M),  
RANGA REDDY DISTRICT**

- i. It is humbly submitted that Durgam cheruvu is a notified water body by the LPC, HMDA with an ID NO. 3706 and it has been demarcated with an FTL Boundary to an extent of 160.6 Acres. A preliminary notification has also been issued in the public domain and the final notification is yet to be issued. There are 224 structures existing within the FTL/Buffer Zone of Durgam cheruvu which were built before the filing of this Writ Petition and before the process of fixing of the FTL boundary.
- ii. The Respondents herein are protecting the balance lake area with fencing after making the lake free from water hyacinth & other floating matter and diverted the sewage that was entering into the lake with ring sewer pipeline to maintain the lake ecology.
- iii. The existing debris in the lake bed was completely removed and the periphery of the lake boundary was developed with walking track and cycling and landscaping and Greenery to facilitate the public use.
- iv. There are 6 number of court cases were pending in High Court.



Walking Track

Aerial view of Durgam Cheruvu

Sl.No	Status Report on Durgam cheruvu, Madhapur (in GHMC Limits)		
1	Name of the Tank	:	Durgam Cheruvu, Madhapur
2	Date of FTL boundary Survey	:	30.06.2013.
3	FTL Area	:	160.07 Acres
	Govt. Land	:	62.29 Acres
	Patta land	:	97.87 Acres
4	FTL Notification Status	:	Preliminarily Notified
	Preliminary Notification Date	:	07.06.2014
	Final Notification Date	:	Yet to be issued
5	Objections on Notifications, If any	:	Nil
6	Court Cases	:	6 Nos. of cases were pending in High Court WP.No. 24077 / 2009, WP.No. 26472 / 2018 WP.No. 27355 / 2018 WP.No. 33016 / 2022, WP.No. 3863 / 2023 TAKEN UP (PIL). No.10/ 2023.
7	Structures in FTL	:	78
	i) Govt. Land	:	NIL
	ii) Patta land	:	78
B	Structures in Buffer	:	146
7	TDR's issued if any,	:	1No.
8	Protection works if any		
8(a)	Fencing	:	Fencing was done all around the lake boundary which is exposed habitation except 300m length due to objection of land lords & court cases.

8(b)	Ring bund/Walking track	:	Walking track is laid around the lake boundary
8(c)	Lake Guards, CC cameras	:	Lake protection guards deployed CCCameras Installed around lake boundary
8(d)	Sewage Diversion	:	Completed.

**II. SUNNAM CHERUVU, ALLAPUR(V), KUKATPALLY(M),  
MEDCHAL - MALKJIRI DISTRICT**

- i. It is humbly submitted that Sunnam cheruvuis a notified water body with ID No. 4805 and it geographically cuts into two District boundaries i.e. Medchal-Malkjiri District in Allahpur (V), Kukatpally(M) and Ranga Reddy District in Guttalabegumepet(V), Serilingampally(M). While conducting the FTL survey for this lake in the year 2014, most of the area in the lakebed was already developed into open plots with compound walls and permanent structures.
- ii. The FTL boundary was demarcated to an extent of 32.510 Acres out of which 24 Ac-12 Gts. is State land and Ac. 0-22 Gts. Is patta land (falling in Medchal-Malkjiri District and Ac. 7-14 Gts. fell in Ranga Reddy District).
- iii. It is to submit that there are 78 structures existing in FTL and 38 Structure exist in Buffer Area prior to demarcation of FTL boundary.
- iv. There were two court cases (W.P. 24263 of 2010, W.P. 10142 of 2021) pending in the Hon'ble High Court with direction to not to interfere with the patta lands in possession of the petitioner within FTL.
- v. Nearly 60% of the catchment area of the lake is surrounded with Residential and commercial complexes and the domestic sewage waste from surrounding area was discharged into the lake and the same were diverted from the lake with RCC pipeline to protect the lake from pollution.
- vi. The protection fencing work is completed partially and could not be completed due to legal issues on patta lands within FTL Area.



Sewage Diversion Work



Sunnam cheruvu

S.No	STATUS REPORT ON SUNNAM CHERUVU, ALLAPUR(in GHMC Limits)	
1	Name of the Tank	: Sunnam Cheruvu, Allapur(V)
2	Date of FTL boundary Survey	: 07.08.2013.
2	FTL Area	: Ac 32-51 Gts
a	Govt Land	: 24 Ac-12 Gt (Medchal-Malkjgiri Dist)
b	Patta land	: Ac 0 -22 Gt (Medchal- Malkjgiri Dist) and Ac 7-14 Gts Ranga Reddy Dist.
3	FTL Notification Status	: Preliminarily Notified
a	Preliminary Notification Date	: 14.05.2014
b	Final Notification Date	: Yet to be issued
4	Objections on Notifications, If any	: Nil
5	Court Cases	: 2Nos.of legal litigation were pending High Court WP 24263 of 2010 WP 10142 of 2021
6	Structures in FTL	: 78
	i) Govt. Land	: Nil
	ii) Patta land	: 78 Structures
b	Structures in Buffer	: 30 Structures
7	TDR's issued if any,	: Not issued
8	Protection works if any	

8(a)	Fencing	:	Fencing work done Partial length only and could not completed due objections of landlord's legal litigation.
8(b)	Ring bund/Walking track	:	Not Done, as lake periphery comprises of Patta Lands& pending legal litigations.
8(c)	Lake Guards, CC cameras	:	Not available.
8(d)	Sewage Diversion	:	Sewage diversion work completed.

**III. PEDDA CHERUVU-PEERZADIGUDA(V) , MEDIPALLY (M),  
MEDCHAL MALKJGIRI DISTRICT.**

- i. It is humbly submitted that, Peerzadiguda village, Medipally Mandal is a notified water body by the LPC, HMDA with an ID NO. 3800-EN-01 and it has demarcated the FTL Boundary to an extent of 32.23 Acres.
- ii. A preliminary notification is already issued in the Public domain and the final notification is yet to be issued.

S.No	Status Report on Peddacheruvu, Peerzadiguda		
1	Name of the Tank	:	Peddacheruvu, Peerzadiguda
2	Date of FTL boundary Survey	:	27.05.2015
3	FTL Area	:	32.261 Acres
	Govt Land	:	16.7 Acres
	Patta land	:	17.425 Acres
4	FTL Status	:	Preliminarily Notified
	Preliminary Notification Date	:	18.01.2016
	Final Notification Date	:	Yet to be issued
5	Objections on Notifications , If any	:	Nil
6	Court Cases	:	Nil
7	Structures in FTL	:	27
	i) Govt. Land	:	Nil
	ii) Patta land	:	27

8	Structures in Buffer	:	100
9	TDR's issued if any,	:	Nil
10	Protection works if any		
10(a)	Fencing	:	No
10(b)	Ring bund/Walking track	:	In progress by HMDA
10(c)	Lake Guards, CC cameras	:	No
10(d)	Sewage Diversion	:	No
10(e)	De-silting of lake	:	In progress under Mission Kakatiya

**IV. CHINADAMARA CHERUVU-GANDIMAISSAMMA (V) , DUNDIGAL(M),  
MEDCHAL MALKJGIRI DISTRICT**

- i. It is humbly submitted that, Chinadamara cheruvu, situated Gandimaisamma village, Dundigal Mandal. It is a notified water body by the LPC, HMDA with an ID NO. 3800-EN-01 and its FTL Boundary to an extent of 32.23 Acres has been demarcated.
- ii. A preliminary notification on the Public domain has been issued and the final notification is yet to be issued.

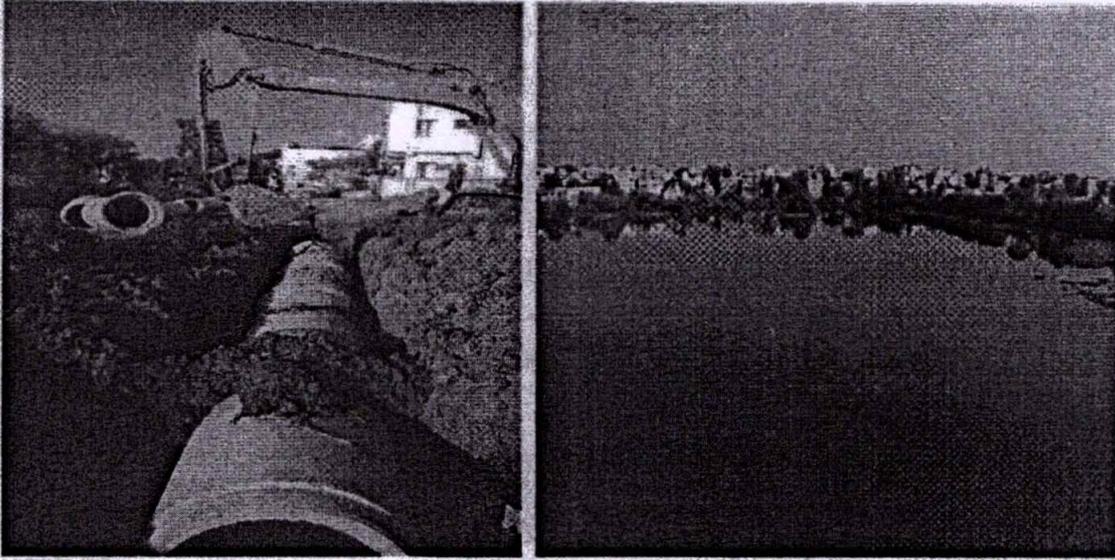
S.No.	STATUS REPORT ON CHINADAMARA CHERUVU, GANDIMAISSAMMA (V)		
1	Name of the Tank	:	Chinadamara cheruvu, Gandimaisamma (V)
2	Date of FTL boundary Survey	:	09.09.2020
3	FTL Area	:	130.975 Acres
	Govt Land	:	Ac.78-2 Gts.
	Patta land	:	Ac.52-19 Gts
4	FTL Status	:	Preliminarily Notified
	Preliminary Notification Date	:	04.04.2023
	Final Notification Date	:	Yet to be issued

5	Objections on Notifications , If any	:	Nil
6	Court Cases	:	1
7	Structures in FTL	:	3
	i) Govt. Land	:	Nil
	ii) Patta land	:	3
8	Structures in Buffer	:	4
9	TDR's issued if any,	:	Nil
10	Protection works if any		
10(a)	Fencing	:	No
10(b)	Ring bund/Walking track	:	In progress
10(c)	Lake Guards, CC cameras	:	No
10(d)	Sewage Diversion	:	No
10(e)	De-silting of Lake	:	Work progress under Mission Kakatiya

**V. CHINARAYUNI CHERUVU, ALWAL (V) & (M),**

**MEDCHAL-MALKJGIRI DISTRICT**

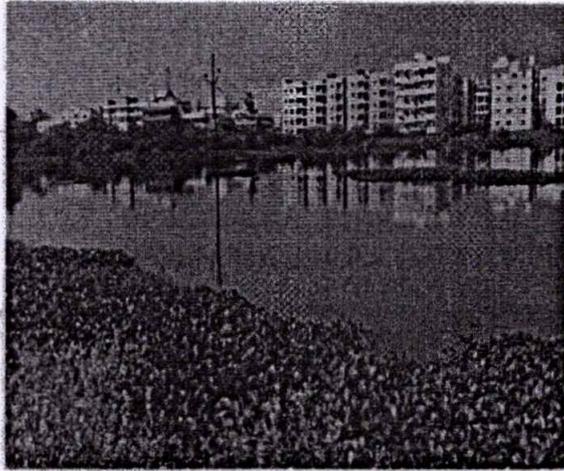
- i. It is humbly submitted that Chinarayuni Cheruvu is a notified water body by the LPC, HMDA with an ID NO. 4708. Its FTL Boundary to an extent of 48.00 Acres is demarcated.
- ii. A preliminary notification has been published on public domain and the final notification also issued.
- iii. It is humbly submitted that there are 105 structures existing within FTL of lake prior to demarcation of FTL boundary with all civic amenities.
- iv. The sewage entering into the lake was diverted with ring sewer pipeline. Further the inlets & outlets repairs also attended to maintain the lake water spread area.



Sewerage diversion work

Chinnarayini cheruvu

S.No	STATUS REPORT ON CHINNARAYANI CHERUVU, ALWAL		
1	Name of the Tank	:	Chinnarayuni cheruvu, Alwal
2	Date of FTL boundary Survey	:	04.03.2014
3	FTL Area	:	48.00 Acres
4	<b>FTL Notification Status</b>	:	Final Notified
	Preliminary Notification Date	:	07-06-2014
	Final Notification Date	:	16-08-2016
5	Objections on Notifications, If any	:	None
6	Court Cases	:	3 No's of court cases were pending High court W.P.No.5678 of 2013, W.P.No.45825 of 2022, W.P.No.36323 of 2021
7	Structures in FTL	:	105



Peddacheruvu, Gangaram



Sewerage diversion work

S.No	Status Report on Peddacheruvu, Gangaram (in GHMC Limits)		
1	Name of the Tank	:	Peddacheruvu, Gangaram
2	Date of FTL boundary Survey	:	18.09.2013
3	FTL Area	:	111.01 Acres
	Govt Land	:	61.47 Acres
	Patta land	:	50.54 Acres
3	FTL Notification Status	:	Preliminarily Notified
	Preliminary Notification Date	:	03.12.2014
	Final Notification Date	:	Yet to be issued
4	Objections on Notifications, If any	:	
5	Court Cases	:	WP-6731/2020, WP-6716/2020 WP-6726/2020, WP-6729/2020, WP-6730/2020, WP-6719/2020, WP-6724/2020, WP-6725/2020, WP-6717/2020, WP-6728/2020, WP-6723/2020, WP-6722/2020, WP-6727/2020, WP-6733/2020, WP-6734/2020, WP-6735/2020, WP-6718/2020, WP-6720/2020,

	i) Govt. Land	:	Nil
	ii) Patta land	:	105
b	Structures in Buffer	:	80
7	TDR's issued if any,	:	Not issued
8	Protection works if any		
8(a)	Fencing	:	Partially completed and could not completed due to pending legal litigations.
8(b)	Ring bund/Walking track	:	There is existing Main bund & ring bund could not be laid due to objections & pending legal issues
8(c)	Lake Guards, CC cameras	:	Not available.
8(d)	Sewage Diversion	:	Sewage diversion work completed.

**VI. PEDDA CHERUVU, GANGARAM(V), SERILINGAMPALLY(M),**

**RANGA REDDY DISTRICT**

- i. It is humbly submitted that Peddacheruvu is a notified water body by the LPC, HMDA with an ID NO. 3710 and its FTL Boundary to an extent of 112.0 Acres has been demarcated.
- ii. A preliminary notification on public domain has been obtained and the final notification is yet to be issued.
- iii. It is to submit that 1 structure exists in FTL of the lake prior to demarcation of FTL boundary.
- iv. The sewage entering into the lake is being diverted with ring sewer pipeline under Mission Kakatiya program and the work is held up due to Court orders.
- v. Further the inlets & outlets repairs work also attended to maintain the lake water spread area.

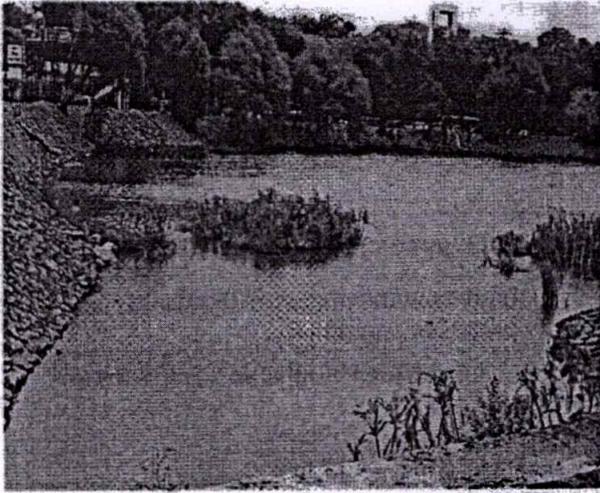
			WP-6721/2020, WP-7782/2020, WP-7813/2020, WP-7801/2020, WP-7791/2020, WP-8429/2020 WP-7832/2020, WP-7789/2020 WP-8483/2020, WP-7786/2020
6	<b>Structures in FTL</b>	:	1
	i) Govt. Land	:	Nil
	ii) Patta land	:	1
B	<b>Structures in Buffer</b>	:	65
7	<b>TDR's issued if any,</b>	:	Nil
8	<b>Protection works if any</b>		
8(a)	Fencing	:	Fencing work is carried out Partial length only and balance length could not be completed due to legal litigations.
8(b)	Ring bund/Walking track	:	Not completed as the lake periphery comprises of Patta Lands.
8(c)	Lake Guards, CC cameras	:	Lake guards available, CC Cameras not available.
8(d)	Sewage Diversion	:	Sewage diversion held up due to court cases.

**VII. MEDI KUNTA, NANAKRAMGUDA(V), SERILINGAMPALLY (M),**

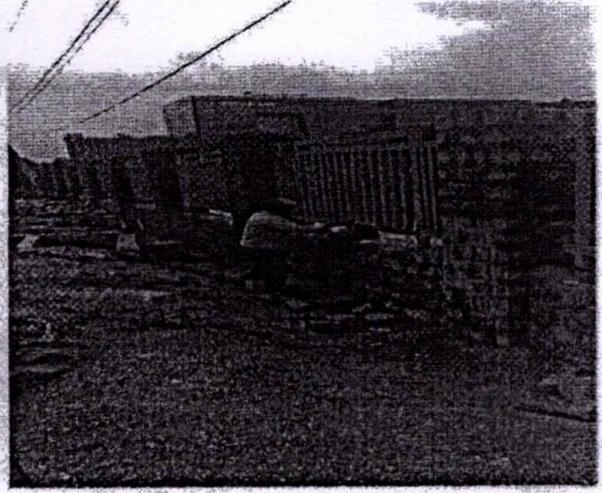
**RANGA REDDY DISTRICT**

- a. It is humbly submitted that MediKunta is a notified water body by the LPC, HMDA with an ID NO: 3723 and the FTL Boundary to an extent of 7.5Acres has been demarcated.
- b. A preliminary notification on has been issued but the final notification is yet to be issued.
- c. There are no structures identified in FTL, but the civic roads like Gachibowli to ORR and other connecting roads are passing in buffer zone.
- d. It is to submit that the lake area is intact and this lake protection fencing work is in progress.
- e. The sewage entering lake was diverted with ring sewer pipeline.

- f. The existing debris in the lakebed were completely removed and the periphery of the lake boundary is being developed with walking track and cycling and landscaping and Greenery to facilitate the public useful.



Medi Kunta Bund work



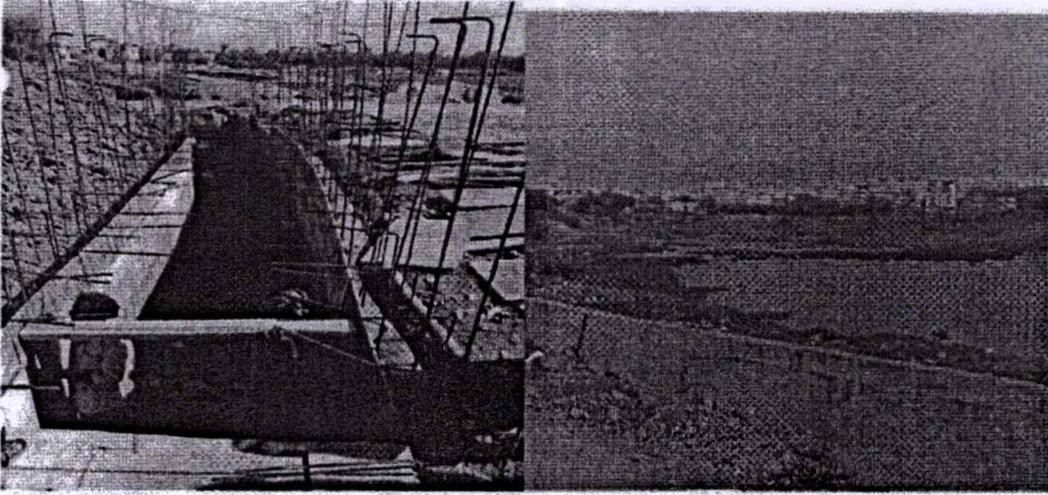
Medi kunta Fencing work

S.No	STATUS OF MEDI KUNTA(WIPRO LAKE), NANAKRAMGUDA (in GHMC Limits)		
1	Name of the Tank	:	Medikunta(Wipro lake), Nanakramguda
2	Date of FTL boundary Survey	:	16.10.2013
2	FTL Area	:	7.503 Acres
	Govt Land	:	5.85 Acres
	Patta land	:	1.653 Acres
3	FTL Notification Status	:	Preliminarily Notified
	Preliminary Notification Date	:	14-05-2014
	Final Notification Date	:	Yet to be issued
4	Objections on Notifications, If any	:	Nil
5	Court Cases	:	Nil
6	Structures in FTL	:	Nil
	i) Govt. Land	:	-

	ii) Patta land	:	-
	Structures in Buffer	:	1 (Public Roads)
7	TDR's issued if any,	:	Not issued
8	Protection works if any		
8(a)	Fencing	:	In Progress
8(b)	Ring bund/Walking track	:	Bund strengthening, walking track works are completed
8(c)	Lake Guards, CC cameras	:	Lake guards not available, CC Cameras not available.
8(d)	Sewage Diversion	:	completed

**VIII. NALLA CHERUVU, UPPAL(V) & (M),  
MEDCHAL-MALKJGIRI DISTRICT:**

- a. It is humbly submitted that Nallacheruvu is notified water body by the LPC, HMDA with an ID NO. 3804 and the FTL Boundary to an extent of 65.96 Acres has been demarcated.
- b. A preliminary notification has been published in the public domain and the final notification is yet to be issued.
- c. It is to submit that there has been one structure in existence in the FTL of this lake prior to the initiation of demarcation of FTL boundary.
- d. This lake boundary protection with fencing and diversion of the sewage entering into the lake with RCC drain are in progress under Mission Kakatiya.
- e. The existing debris in the lake bed was completely removed and the periphery of the lake boundary is being developed with walking track and cycling and landscaping and Greenery to facilitate the public useful.



Sewerage diversion work

Nallacheruvu, Uppal

S.No	Status Report on Nalla Cheruvu, Uppal		
1	Name of the Tank	:	Nalla Cheruvu, Uppal
2	Date of FTL boundary Survey	:	28.10.2013
2	FTL Area	:	4 Acres
3	FTL Status	:	Preliminarily Notified
a	Preliminary Notification Date	:	23.07.2014
b	Final Notification Date	:	Yet to be issued
4	Objections on Notifications, If any	:	
5	Court Cases	:	1 No. i.e. W.P.No.7259 of 2022
6	Structures in FTL	:	1
	i) Govt. Land	:	Nil
	ii) Patta land	:	1
b	Structures in Buffer	:	25
7	TDR's issued if any,	:	2
8	Protection works if any		
8(a)	Fencing	:	In progress

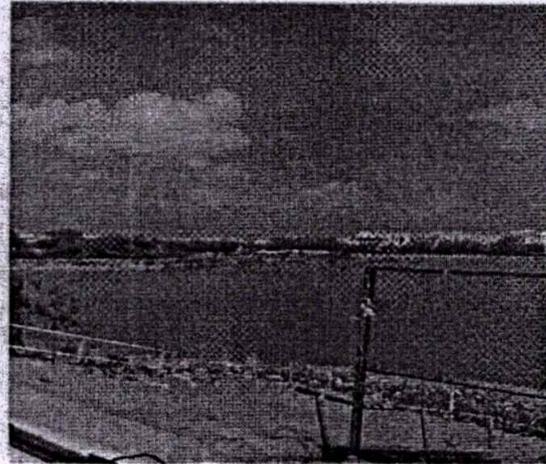
8(b)	Ring bund/Walking track	:	Ring formation for Walking track is finished in Mission Kakatiya
8(c)	Lake Guards, CC cameras	:	Lake guards and CC Cameras not available.
8(d)	Sewage Diversion	:	Sewage diversion work is in progress

**IX. BOIN CHERUVU, HASMATHPET(V), BALANAGAR (M),  
MEDCHAL-MALKJAGIRI DISTRICT**

- i. The BoinCheruvu is a notified lake with an ID No. 4812 by the LPC, HMDA. This tank is spread over into two districts i.e., Hyderabad District and Medchal-Malkjgiri District in Hasmathpet (V), Balanagar (M), and Tirumalgiri (V&M).
- ii. The FTL of the lake is demarcated in the year 2014 to an extent of 6-15 Acres and a preliminarily notification was issued on 07.06.2014 and the final notification is yet to be issued.
- iii. There are three court cases (W.P. 12262 of 2021, W.P. 20373 of 2021 & W.P. 8430 of 2021) pending on the file of this Hon'ble Court with regards to patta lands in possession of the Petitioners therein.
- iv. It is to submit that 148 structures along with civic amenities existed in the FTL of the lake prior to demarcation of FTL boundary.
- v. The sewage entering the lake was diverted with ring sewer pipeline under Mission Kakatiya program. Further, the Lake Boundary fencing works and restoration of inlets & outlets works are in progress.



Boincheruvu Ring bund



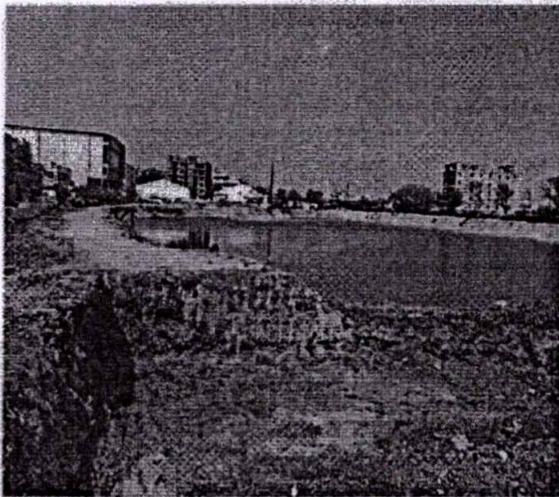
Boincheruvu

S.No	Status Report on BOIN Cheruvu, HASMATHPET(in GHMC Limits)	
1	Name of the Tank	: BOIN Cheruvu, HASMATHPET
2	Date of FTL boundary Survey	: 03.01.2014
3	FTL Area	: Ac 76-15 Gts.
	Govt Land	: 54 Ac-25 Gt (Medchal-Malkjiri Dt)
	Patta land	: 21 Ac-30 Gt (MedchalMalkjiri Dt)
4	FTL Status	: Preliminarily Notified
	Preliminary Notification Date	: 07-06-2014.
	Final Notification Date	: District Collector Medchal-Malkjiri submitted to HMDA for publication of Final Notification
5	Objections on Notifications, If any	: Nil
6	Court Cases	: 3 Nos. of cases are pending in High Court WP 12262 of 2021 WP 20373 of 2021 WP 8430 of 2021
7	Structures in FTL	: 148
	i) Govt. Land	: Nil
	ii) Patta land	: 148 Structures
8	Structures in Buffer	: 52 Structures
9	TDR's issued if any,	: Nil
10	Protection works if any	

10(a)	Fencing	:	Fencing work is carried out
10(b)	Ring bund/Walking track	:	Peripheral ring bund formation carried out and part of land lake periphery comprises of Patta Lands.
10(c)	Lake Guards, CC cameras	:	Available.
10(d)	Sewage Diversion	:	Sewage diversion work completed.

**X. MADDELA KUNTA, BIRAMALGUDA(V), SAROORNAGAR (M),  
RANGA REDDY DISTRICT**

- i. It is humbly submitted that Maddela Kunta is a notified water body by the LPC, HMDA with an ID NO. 3600 and its FTL Boundary to an extent of 6.64 Acres has been demarcated and a preliminary notification has been published and the final notification is yet to be issued.
- ii. It is to submit that there are 12 structures existing in the FTL of lake prior to commencement of demarcation with all civic amenities and notices were issued for eviction of structures in FTL.
- iii. The sewage entering into the lake was diverted with ring sewer pipeline under Mission Kakatiya program in progress. Further the inlets & outlets repairs are also attended to maintain the lake water spread area.

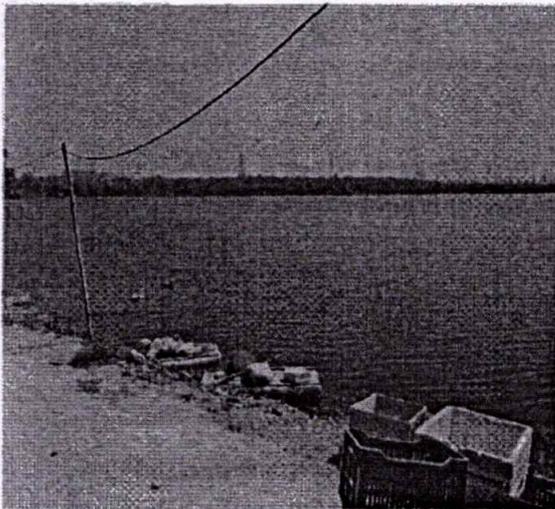


MADDELA KUNTA

S.No	Status Report on Maddela Kunta, Biramalguda		
1	Name of the Tank	:	Maddela Kunta
2	Date of FTL boundary Survey	:	06.10.2013
3	FTL Area	:	6.64 Acres
	Govt Land	:	6.64
	Patta land	:	Nil
4	FTL Status	:	Finally Notified
	Preliminary Notification Date	:	23.07.2014
	Final Notification Date	:	<u>16.05.2016</u>
5	Objections on Notifications, If any	:	Nil
5	Court Cases	:	Nil
6	Structures in FTL	:	12
	i) Govt. Land	:	12
	ii) Patta land	:	
b	Structures in Buffer	:	1
7	TDR's issued if any,	:	Nil
8	Protection works if any		
8(a)	Fencing	:	Completed except 50m length due to objection.
8(b)	Ring bund/Walking track	:	Main Bund & Ring Bund was completed
8(c)	Lake Guards, CC cameras	:	Lake guards available, CC Cameras not available.
8(d)	Sewage Diversion	:	Sewage diversion was completed under Mission Kakatiya.

**XI. NALLAGANDLACHERUVU, NALLAGANDLA (V),SERILINGAMPALLY**  
**MANDAL,RANGA REDDY DISTRICT**

- i. It is humbly submitted that Peddacheruvu, Nallagandla, is notified water body by the LPC, HMDA with an ID NO.3708 and demarcated the FTL Boundary to an extent of 89.90Acres and also issued preliminary notification on Public domain and the final notification is yet to be issued.
- ii. The sewage entering into the lake was diverted with ring sewer pipeline in progress.
- iii. Further the inlets & outlets repairs also attended to maintain the lake water spread area.
- iv. The lake boundary fencing work and formation of ring bund along with beatification is in progress under CSR program.



Nallagandla cheruvu

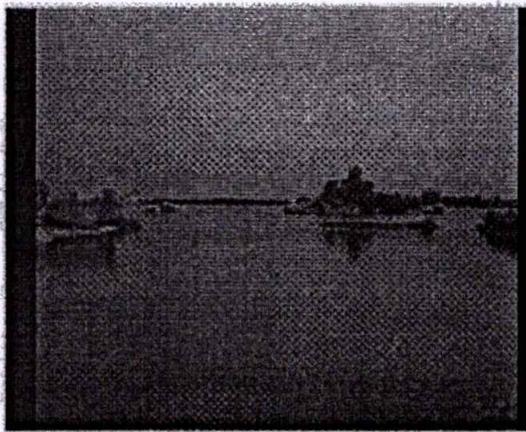
S.No	Status Report on Peddacheruvu, Nalagandla,		
1	Name of the Tank	:	Peddacheruvu Nalagandla
2	Date of FTL boundary Survey	:	24.08.2013
2	FTL Area	:	89.91 Acres
A	Govt Land	:	18.97 Acres
B	Patta land	:	70.94 Acres
3	FTL Status	:	Preliminarily Notified

A	Preliminary Notification Date	:	14.05.2014
B	Final Notification Date	:	Yet to be issued
4	Objections on Notifications, If any	:	Nil
5	Court Cases	:	1 WP No. 4052 of 2021
6	Structures in FTL	:	Nil
	i) Govt. Land	:	-
	ii) Patta land	:	-
B	Structures in Buffer	:	1
7	TDR's issued if any,	:	7
8	Protection works if any		
8(a)	Fencing	:	Works are in progress under CSR
8(b)	Ring bund/Walking track	:	Walking track is in progress under CSR program by the M/s Aparna Infra Housing Ltd
8(c)	Lake Guards, CC cameras	:	Lake guards available but CC cameras not available.
8(d)	Sewage Diversion	:	Sewage diversion was completed under CSR program by the M/s Aparna Infra Housing Ltd

**XII. AMBEER CHERUVU, KUKATPALLY(V)& (M), MEDCHAL-  
MALAKJIRI DISTRICT**

- i. It is humbly submitted that Ambeercheruvu, Kukatpally, is a notified water body by the LPC, HMDA with an ID NO.4802 and its FTL Boundary to an extent of 162.0 Acres has been demarcated.
- ii. A preliminary notification has been issued in the public domain and the final notification is yet to be issued.
- iii. It is to submit that 3 structures with all civic amenities existed in the FTL of lake prior to the commencement demarcation of FTL boundary.

- iv. The sewage entering into the lake was diverted with ring sewer pipeline in progress under Mission Kakatiya.
- v. Further, the inlets & outlets repairs are also attended to maintain the lake water spread area.
- vi. The ring bund was formed around the lake boundary for using of walking track and greenery facilities.



Ambeer Cheruvu



Fencing

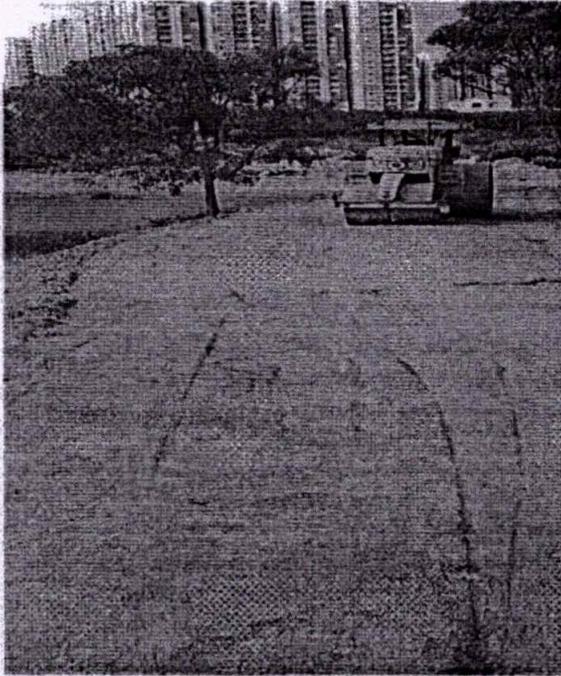
S.No	STATUS REPORT ON AMBEER CHERUVU, BAGHAMEER		
1	Name of the Tank	:	Ambeer Cheruvu, Baghameer
2	Date of FTL boundary Survey	:	06.08.2013
3	FTL Area	:	162.00 Acres
	Govt Land	:	113.46 Acres
	Patta land	:	48.54 Acres
4	FTL Status	:	Preliminarily Notified
	Preliminary Notification Date	:	14.05.2014
	Final Notification Date	:	District Collector Medchal-Malkjiri submitted to HMDA for publication of Final Notification
5	Objections on Notifications, If any	:	None

6	<b>Court Cases</b>	:	WP.No. 32979/2013, WP o.16502/2019, WP No.16503/2019, WP o.16527/2019, WP No.16519/2019, WP No.6649/2020, WP No.7304/2020, WP No.7273/2020, WP-7409/2020, WP No.9896/2021, WP(PIL) No.6/2022, WP No.40744/2022, WP No.40747/2022, WP o.40750/2022, WP No.40756/2022, WP No.40760/2022, WP No.40761/2022
7	<b>Structures in FTL</b>	:	3 Structures
	i) Govt. Land	:	Nil
	ii) Patta land	:	3
8	<b>Structures in Buffer</b>	:	105 Structures
9	<b>TDR's issued if any,</b>	:	Yes, 60 No.s
10	<b>Protection works if any</b>		
10 (a)	Fencing	:	Fencing work is carried out all around the lake except 450 mts due to legal issues.
10(b)	Ring bund/Walking track	:	Completed
10(c)	Lake Guards, CC cameras	:	Not available.
10(d)	Sewage Diversion	:	Sewage diversion is partly completed.

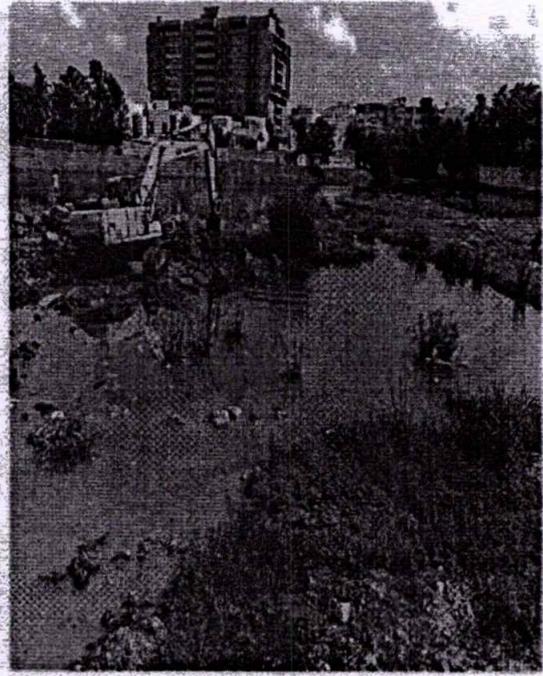
**XIII. GOSAIKUNTA, GOWLIDODDI-GOPANAPALLY**  
**(V),SERILINGAMPALLY(M), RANAGA REDDY DISTRICT**

- i. It is humbly submitted that Gosaikunta, Gowlidoddi village is a notified water body by the LPC, HMDA with an ID NO. 3727 and its FTL Boundary to an extent of 6.25 Acres has been demarcated.
- ii. A preliminary notification has been published in the public domain and the final notification is yet to be issued.
- iii. It is to submit that there were 34 structures existing in the FTL of lake prior to the commencement of demarcation of FTL boundary with all civic amenities.
- iv. The sewage entering into the lake was diverted with ring sewer pipeline. Further the inlets & outlets repairs also attended to maintain the lake water spread area intact.

- v. 5 number of the illegal structures in FTL were demolished in coordination with Revenue & Town Planning wing of GHMC.
- vi. The fencing work around the lake boundary is also in progress.



RING BUND FORMATION GOSAI KUNTA



GOSAI KUNTA

S.No	Status Report on Gosaikunta, Gowlidoddi		
1	Name of the Tank	:	Gosaikunta, Gowlidoddi
2	Date of FTL boundary Survey	:	10.10.2013
3	FTL Area	:	6.870 Acres
	Govt Land	:	6.25 Acres
	Patta land	:	0.62 Acres
4	FTL Status	:	Preliminarily Notified
	Preliminary Notification Date	:	17.04.2014
	Final Notification Date	:	Yet to be issued
5	Objections on Notifications , If any	:	Nil

6	Court Cases	:	Nil
7	Structures in FTL	:	6Nos in FTL , 23 Nos of structures are partly in FTL/Buffer zone
	i) Govt. Land	:	34
	ii) Patta land	:	Nil
8	Structures in Buffer	:	5
9	TDR's issued if any,	:	Not issued
10	Protection works if any		
10(a)	Fencing	:	In progress
10(b)	Ring bund/Walking track	:	Bund strengthening, walking track works are in progress
10(c)	Lake Guards, CC cameras	:	Lake guards not available, CC Cameras not available.
10(d)	Sewage Diversion	:	Completed

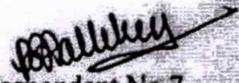
In view of the above said facts & Circumstances, the answering respondents herein is taking all steps at vulnerable lakes which are prone to constructions & dumping, the EVDM wing of GHMC has provided lake guards and installed CC cameras for continue monitor of Lake. Further it also submitted that after the publication of preliminary notifications of lakes, no new permissions for building construction were given.

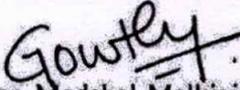
It is therefore prayed that the Hon'ble High court may be pleased to pass appropriate orders deem fit in the circumstances of the case in the interest of justice.

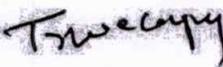
Hence this Report.

  
Respondent No.5  
Commissioner,  
Greater Hyderabad Municipal Corporation

  
Respondent No.6  
COLLECTOR  
HYDERABAD-DIST.

  
Respondent No.7  
COLLECTOR  
Ranga Reddy Dist

  
District Collector, Medchal-Malkajiri District.  
COLLECTOR  
Medchal-Malkajiri Dist.



  
EXECUTIVE ENGINEER  
Irrigation & CAD Department  
North Tanks Division  
HYDERABAD

**GOVERNMENT OF TELANGANA  
IRRIGATION & CAD DEPARTMENT**

From  
Sri A.Narayana, B.Tech.,  
Executive Engineer,  
North Tanks Division,  
3<sup>rd</sup> Floor, Buddha Bhavan,  
M.G.Road, Secunderabad.

To  
The Commissioner,  
Hyderabad Disaster Response & Asset  
Protection Agency (HYDRAA)

Lr.No. EE/NTD/2025/202

Dt. 24.02.2025.

Sir,

**Sub:-** HYDRAA – Lakes – Restoration and Comprehensive Development of (6) lakes under HYDRAA – Issue of NOC - Reg.

**Ref:-** Your Letter No.591/2/COMM/HYDRAA/2025 Dt: 22-02-2025

\* \* \* \* \*

Anent to the subject cited, it is to submit that among the 6 lakes proposed for restoration, the following five lakes pertain to this office jurisdiction.

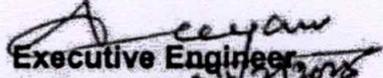
- i. Thammidi Kunta, Khanamet (V), Serilingampally (M)
- ii. Sunnam cheruvu, Allapur (V), Kukatpally (M)
- iii. Nalla Cheruvu, Uppal(V), Uppal (M)
- iv. Nalla Cheruvu, Kukatpally (V), Kukatpally (M)
- v. Bum-ruk-uddin Dowla, Bum-ruk-uddin Dowla(V), Rajendranagar (M)

In this regard, NOC is herewith issued to carry out the restoration works at the above 5 lakes subject to the following conditions.

1. The FTL area of the tank must not reduced by dumping the soil for bund formation. Any soil being used for bund formation should be stored in the buffer zone of the lake to avoid legal issues.
2. The existing components such as weir, bund and sluices must not be disturbed.
3. The inlets and outlets of the tank must be maintained without any obstructions.
4. All construction debris must be disposed away from the Lake site.
5. Intimation of the commencement of work must be given to this office so that works can be monitored regularly.

This is submitted for kind information and further necessary action.

Yours faithfully,

  
**Executive Engineer,**  
North Tanks Division, Hyd.

**HYDERABAD DISASTER RESPONSE & ASSET PROTECTION AGENCY**  
Office: 7<sup>th</sup> floor, Buddha Bhavan, Ranigunj side of Tank Bund, Hyderabad.

**From**  
The Commissioner,  
Hyderabad Disaster Response &  
Asset Protection Agency (HYDRAA).



**To**  
~~The Executive Engineer~~  
North Tanks Division,  
Irrigation & CAD Department  
3<sup>rd</sup> Floor, BudhaBhavan, Sec-bad

The Executive Engineer  
Hussain Sagar Lakes Division  
Irrigation & CAD Department  
1<sup>st</sup> Floor, BudhaBhavan, Sec- bad.

Lr.No. 591/1/COMM./HYDRAA/2025

Date : 22-02-2025

Sir,

**Sub:** HYDRAA-Lakes- "Restoration and Comprehensive Development of (6) lakes under HYDRAA"- Request to issue NOC for execution of tanks restoration works - Reg.

**Ref:** - 1. G.O. MS No. 99, MA&UD Department, Dated: 19.07.2024.  
2. G.O. MS No. 129, MA&UD Department, Dated: 18-09-2024.  
3. Administrative Sanction issued by MC, HMDA Dt. 20.02.2025, 21.02.2025 & 22.02.2025.

&&&

It is to submit that the Government of Telangana has constituted HYDRAA vide reference 1<sup>st</sup> cited for protection of lakes within the limits of Telangana Core Urban Region (TCUR), covering the districts of Hyderabad, Rangareddy, Medchal-Malkajgiri, and Sangareddy up to the ORR.

Owing to rapid urbanization and escalating land values, Hyderabad is facing encroachment and land grabbing issues impacting water bodies, parks, and government lands significantly. HYDRAA has addressed numerous such encroachments, prioritizing the removal of unauthorized structures from lakes & ponds. Since its formation, the HYDRAA has reclaimed about 120.22 acres by clearing encroachments of parks, lakes, and other government land parcels, including removal of large number of illegal constructions in lakes FTL and reclaimed the FTL lands.

Further, the Commissioner, HYDRAA is also the Chairman of the Lake Protection Committee (LPC) and vested with the responsibilities of coordination efforts across stakeholder departments to effectively manage, restore, and protect lakes and water bodies in the region of ORR. The Hon'ble Chief Minister of Telangana, who is Chairman of Governing Counsel of Hydraa, has conducted a review meeting and instructed to restore the tanks where encroachments have been removed by restoring them to the original

HD  
22/2/25  
rest up

Copy submitted to Superintending Engineer, HL&WBM Circle for information and further necessary action.

*A. S. Rao*  
Executive Engineer,  
North Tanks Division, Hyd.  
o/c  
24/2/15

*Received*  
*24/2/15*  
*Hyd.*

*A. S. Rao*  
EXECUTIVE ENGINEER  
Irrigation & CAD Department  
North Tanks Division  
HYDERABAD

GOVERNMENT OF TELANGANA  
ABSTRACT

# ANNEXURE - IV

MUNICIPAL ADMINISTRATION & URBAN DEVELOPMENT DEPARTMENT -  
Establishment of the Hyderabad Disaster Response and Asset Protection Agency (HYDRAA) for TCUR (Telangana Core Urban Region) for the purpose of disaster management, asset protection and other functions- Organization, functions and responsibilities - Orders - Issued.

MUNICIPAL ADMINISTRATION & URBAN DEVELOPMENT (GHMC.I) DEPARTMENT

G.O.MS.No.99

Dated: 19.07.2024

Read the following:-

1. G.O.Rt.No.888, MA&UD Department, Dated 28.12.2019.
2. G.O.Rt.No.47, MA & UD Department, Dated::28.01.2023.
3. G.O.Rt.No.63, MA &UD Department, Dated:17.02.2023.
4. G.O.Rt.No.205, MA&UD Department, Dated:28.03.2023.
5. GO. Rt. No.11, Revenue (DM-I) Department, Dated 15.07.2024.

\* \* \*

### ORDER:-

Telangana is one of India's fastest urbanizing states, with an urban population growth rate of 3.2% per annum, higher than the national average. This rapid growth is evident in the outskirts of Hyderabad, driven by industries like IT, ITES, pharma, Biotechnology, Warehousing & Logistics, aerospace and industries related to renewable energy. The Outer Ring Road (ORR) has become the natural boundary of the city, encompassing various urban and rural local bodies. Though this area is characterized by common urban agglomerate features, the level of civic services are different, based on the competence of the Local Body concerned. This is more pronounced in respect of Disaster Management. Though there is an elementary support system of Disaster Management in GHMC, the same is invisible in other urbanized areas within ORR.

2. To address this challenge, the Government of Telangana has decided to establish a single, unified agency for disaster management in the Telangana Core Urban Region (TCUR). The TCUR is the term referred to area comprising of entire GHMC and such areas of Hyderabad, Rangareddy, Medchal Malkajgiri and Sangareddy Districts up to ORR. Accordingly, the Hyderabad Disaster Response and Asset Protection Agency (HYDRAA) is hereby constituted with following mandate and functions.

### Formation:

3. The Government, keeping in view the requirements mentioned in the foregoing paras, and in supersession of the orders issued in the GOs first to fourth read above, hereby create a dedicated organization, namely **the Hyderabad Disaster Response and Asset Protection Agency (HYDRAA)**. HYDRAA shall be a dedicated agency for planning, organizing, coordinating and implementing the measures for preparedness and prevention of urban disasters, for coordination with other State and National agencies for prompt response and rescue operations in any disaster situation or disaster that may arise in this region.

4. The Commissioner HYDRAA shall exercise responsibilities relating to Disaster Management, Assets Protection, Enforcement and other responsibilities as entrusted by Government from time to time.

5. Organization structure: HYDRAA shall be a separate Head of the Department (HOD) under MA&UD Department and the Commissioner, HYDRAA, who would be a senior officer of AIS not below the rank of a Secretary to Government shall function under the overall supervision and guidance of Principal Secretary to Government, MA&UD Department.

6. Jurisdiction: The jurisdiction of HYDRAA shall comprise the entire areas of GHMC and all ULBs & RLBs up to ORR and any area as may be specifically included or excluded by the Government from time to time in future.

Contd...2

7. The HYDRAA shall comprise of Asset Protection Wing, Disaster Management Wing and Logistical Support Wing and an indicative list of roles and responsibilities of the three wings of HYDRAA are given below. Whenever the HYDRAA is required to exercise penal or regulatory powers vested with other relevant Authorities, the HYDRAA may coordinate and function along with such Authorities or shall entrust relevant powers and responsibilities to HYDRAA in accordance with the procedure established under relevant Acts / Rules, as the case may be.

#### **7.1. Asset Protection Wing**

- i. To protect assets of Local Bodies and Government such as parks, layout open spaces, playgrounds, lakes, nallas, land parcels, roads, carriageways, footpaths, etc from encroachments.
- ii. Removal of lake encroachments in coordination with GHMC, other local bodies, HMDA, Irrigation department, Revenue department, etc
- iii. Coordination with local police for Assets Protection and necessary enforcement, etc
- iv. To inspect private premises for building and town planning regulation or removal of dilapidated structures endangering public safety, whenever such requests are received from government agencies like ULBs, UDAs and planning authorities. In exercise of such powers, the HYDRAA authorities shall be deemed to be working under such ULBs, UDA and planning authorities, under the relevant Acts, Rules and Regulations of ULBs, UDA and planning authorities.
- v. To take penal action on the violations in connection with advertisements which are in deviation or not authorized vis-à-vis the permissions granted by the concerned Local Bodies and shared on real time database. In exercise of such powers the HYDRAA authorities shall be deemed to be working under such ULBs under the relevant Acts, Rules and Regulations of ULBs.
- vi. Any other enforcement work as entrusted by the Government from time to time.

#### **7.2. Disaster Management Wing:**

- I. Taking up of Disaster response and relief work by Disaster Response Force (DRF) of HYDRAA in case of any disaster / emergency
- II. Coordination with NDRF, SDMA, TG DR&FS Department and other State and National agencies of Disaster Management
- III. Coordination with technical agencies such as Indian Meteorological Department (IMD), National Remote Sensing Agency (NRSA) etc. and alerting the concerned line departments by sending timely forewarns;
- IV. Coordination with all concerned departments such as Police, GHMC and other Local Bodies concerned, HMWS&SB, HMDA, HMR, HGCL, MRDCL, TGSPDCL, Forest, UBD, Irrigation. etc., to handle all types of emergencies / emergency situations;
- V. Maintain separate database and collate information for future risk assessment and disaster risk predictions.
- VI. Inspection of premises and issuing of Fire NOCs as entrusted by the DG DR&FS under the provisions of Telangana Fire Services Act, 1999.

#### **7.3. Logistics Support Wing:**

- i. Staff recruitment, drafting and other service matters;
- ii. Office procedures and office administration;
- iii. Procurements and logistics for operations;
- iv. O&M of assets, equipment, vehicles, etc;
- v. IT & GIS services
- vi. Disaster Response Information System for TCUR area;
- vii. Training, coordination and community engagement in association with Disaster Management Wing.

**7.4. Other functions:** HYDRAA shall also be responsible for the following functions:

- a) Traffic coordination and management: The HYDRAA and its officers shall coordinate with regular traffic police for traffic management, especially to manage traffic in times of disasters with particular emphasis on traffic jams in water logging areas, road damaged areas, disaster prone areas, storm water etc. during heavy rains.
- b) Training, Capacity Building and IEC
- c) Co-ordination with other departments like District Collectors, SDMA, Commissionerates of Police within TCUR, Addl. DG DR&FS, TGSPDCL, GHMC and other Local Bodies, HMWSSB, Irrigation, Forest, TRAC, NRSC, NDRF, Army, Airforce, CISF.

**8. Organisation & Field Teams:** The HYDRAA shall have the suitable Organisation Structure with necessary sub divisions and field teams equipped with requisite material, equipment and vehicles.

**9. Budget and other modalities:** Budget shall comprise of (i) allocation from Government; and (ii) internal resources generated through contributions or fees from the beneficiary local authorities like GHMC, HMDA, TGIIC, TGSPDCL, HMWSSB, MRDCL, HGCL, Other utilities, etc. Accordingly, action shall be taken to create a separate Head of Account.

**10.** The Government hereby constitute the Governing Body (GB) of HYDRAA with the following composition with immediate effect:

I.	Hon'ble Chief Minister	-	Chairman
II.	Hon'ble Minister for MA&UD	-	Member
III.	Minister for Revenue and Disaster Management	-	Member
IV.	In-charge Ministers of Hyderabad, Rangareddy, Sangareddy & Medchal Malkajgiri Districts	-	Member
V.	Hon'ble Mayor GHMC	-	Member
VI.	Chief Secretary to Govt.,	-	Member
VII.	Director General of Police	-	Member
VIII.	Principal Secretary to Govt., Rev. (DM) Deptt.	-	Member
IX.	Principal Secretary to Govt., MA&UD	-	Member
X.	Head, Integrated Command Control Centre (ICCC)	-	Member
XI.	Commissioner, HYDRAA	-	Member Convener
XII.	Any other Officers called on specific requirements from time to time, as decided by the Chief Secretary to Govt.		

**11.** The Governing Body shall provide policy guidance to the HYDRAA and review its functioning from time to time.

**12.** Further, in exercise of powers conferred under Section 21 of the National Disaster Management Act, 2005, a **TCUR Disaster Management Sub Committee** is formed vide GO fifth read above with following members:

i.	Principal Secretary, MA&UD	-	Chairman
ii.	Commissioner, HYDRAA	-	Member Convener
iii.	Principal Secretary, Revenue (DM) Deptt.,	-	Member
iv.	Principal Chief Conservator of Forests (PCCF)	-	Member
v.	DG TG Disaster Response & Fire Services	-	Member
vi.	Managing Director, HMWSSB	-	Member
vii.	Metropolitan Commissioner, HMDA	-	Member
viii.	Commissioner, GHMC	-	Member
ix.	Managing Director, HMRL	-	Member
x.	Managing Director, TGSPDCL	-	Member
xi.	Engineer-in-Chief (Public Health)	-	Member
xii.	All District Collectors of TCUR Region	-	Member
xiii.	All the Police Commissioners of TCUR	-	Member
xiv.	Municipal Commissioners of ULBs of TCUR	-	Member
xv.	Any other members as nominated by the Chairman, sub Committee from time to time.		

:: 4 ::

13. The TCUR Disaster Management Sub-Committee will assist the Governing Body in implementing disaster management plans and policies, act as a coordinating body, monitor and review disaster preparedness and response efforts of HYDRAA. It will meet at least once in a month or whenever necessary on need basis.
14. The existing officers, staff, infrastructure, equipment, vehicles, etc., presently with EV&DM under GHMC, shall stand transferred to and form part of HYDRAA, except internal vigilance and enforcement wings. The internal vigilance and enforcement wings shall remain with GHMC.
15. The Commissioner, HYDRAA shall submit necessary proposals for sanction of posts, staff, budget and vehicles required for discharging its responsibilities effectively.
16. This orders shall come into force with immediate effect.
17. The Commissioner, HYDRAA and Commissioner, Greater Hyderabad Municipal Corporation, Hyderabad shall take necessary further action in the matter.
18. This orders issues with the concurrence of the Finance Department vide their U.O.No.1454/Spl.CS/Finance/2024, dated:18.07.2024.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

A. SANTHI KUMARI  
CHIEF SECRETARY TO GOVERNMENT

**To**

All the members of the Governing Body  
All the members of the TCUR Disaster Management Sub Committee

**Copy to:**

The Revenue (DM) Department, Telangana Secretariat.  
The Commissioner, HYDRAA, Hyderabad.  
The Commissioner, GHMC, Hyderabad.  
The Spl. Secretary to Hon'ble C.M.  
OSD to Hon'ble Deputy C.M,  
All HODs under the control of MA&UD Department,  
All Departments of Secretariat,  
The Finance Department,  
The General Administration Department,  
The Law Department.  
The OSD to Chief Secretary to Govt.,  
OSD to Prl. Secretary to Government, MA&UD Department.  
PAO, Hyderabad.  
Sf /Sc

// FORWARDED :: BY ORDER//

SECTION OFFICER

MA & UD Department - HMDA - Protection of Lakes in Hyderabad Metropolitan Development Authority area Constitution of exclusive Lake Protection Committee for the entire area within Outer Ring Road and covering Osman Sagar and Himayath Sagar twin cities -Orders - Issued.

MUNICIPAL ADMINISTRATION & URBAN DEVELOPMENT (Plg.II) DEPARTMENT

G.O.Ms.No.129

Dated:18.09.2024.  
Read the following:-

- 1) GO Ms. No.157 MA&UD (I) Deptt., Dated 06.04.2010.
- 2) GO Ms. No.74 MA&UD (Plg.II) Deptt., Dated 24.04.2021.
- 3) G.O.Ms.No.99, MA&UD (GHMC.I) Dept., Dated:19.07.2024.
- 4) Government of Telangana Ordinance No.3 of 2024.

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**ORDER:**

In the reference 1<sup>st</sup> read above, the Government have constituted Lake Protection Committee (LPC) for preservation and protection of lakes in Hyderabad Metropolitan Development Authority (HMDA) area.

2. In the reference 2<sup>nd</sup> read above, the Government have appointed the Additional Collectors (Local Bodies) of concerned Districts as Nodal Officers for field level coordination with different departments involved in survey and finalization of lake boundaries.

3. In the reference 3<sup>rd</sup> read above, Government have constituted Hyderabad Disaster Response and Asset Protection Agency (HYDRAA) as a dedicated agency for tackling urban disasters and protection of Government assets, including parks, Lakes and Water bodies within Outer Ring Road area.

4. In the reference 4<sup>th</sup> read above, the Government with the intention of bringing the entire area within ORR into urban administrative structure, replacing the existing Gram Panchayats, have merged 51 Gram Panchayats into the nearby 13 ULBs (some of these GPs were falling outside ORR also), thus, the area within Outer Ring Road has totally become urban with Greater Hyderabad Municipal Corporation and surrounding 27 Urban Local Bodies.

5. Against the above backdrop, it is imperative that the region within Outer Ring Road area has assumed a special significance and the Government have envisioned to come up with suitable urban administrative structures, presumably, to unleash the true economic potential of the region. As the HYDRAA is established as the dedicated agency to take care of protection of Public Assets within this region and lakes in this region of Outer Ring Road area being important public assets that need effective protection from the possible urban growth impact in this region, it is considered appropriate to have a special focus with reference to the protection and conservation of lakes within this region. This require close coordination between the HYDRAA and the Lake Protection Committee.

6. After careful consideration, Government hereby constitute an exclusive Lake Protection Committee (LPC) catering to the region covering the administrative jurisdiction of Greater Hyderabad Municipal Corporation, all other Urban Local Bodies (ULBs) within the Outer Ring Road area including their extended jurisdiction on account of the Ordinance 4<sup>th</sup> cited. This exclusive Lake Protection Committee for this region will work for the specific purpose of this region with the following members:

- |      |                                       |   |           |
|------|---------------------------------------|---|-----------|
| i.   | Commissioner, HYDRAA.                 | - | Chairman. |
| ii.  | Metropolitan Commissioner, Hyderabad. | - | Member.   |
| iii. | Representative of DG of Police.       | - | Member.   |
| iv.  | Commissioner, GHMC.                   | - | Member.   |
| v.   | CDMA, Telangana.                      | - | Member    |

vi.	Managing Director, HMWS&SB.	-	Member
vii.	Commissioner of Industries.	-	Member
viii.	Member Secretary, TGPCB.	-	Member
ix.	Commissioner of Panchayat Raj.	-	Member
x.	Chief Engineer, Minor Irrigation.	-	Member
xi.	Director of Town and Country Planning.	-	Member
xii.	Director General, EPTRI or his Nominee.	-	Member
xiii.	Representative of NGRI.	-	Member
xiv.	Principal Chief Conservator of Forests or nominee.	-	Member
xv.	Additional Collector, Hyderabad District.	-	Member
xvi.	Additional Collector, Ranga Reddy District.	-	Member
xvii.	Additional Collector, Sanga Reddy District.	-	Member
xviii.	Additional Collector, Medchal Malkajgiri District.	-	Member
xix.	Member Environment, HMDA.	-	Member - Convener

7. The Committee can co-opt any expert or officer concerned for the effective functioning of the committee.

8. The following are the functions of the Lake Protection Committee:

- i. Listing of all lakes along with their FTL in the jurisdiction of GHMC, all ULBs including their extended areas.
- ii. Wide publicity and awareness campaign for protection of the lakes within the above specified region.
- iii. To prepare action plan for desilting of the lakes and inflow channels and such other measures required for maintenance or cleaning of the inflow channels into the lakes and issue instructions/guidelines to the concerned agencies for implementation of action plan.
- iv. Removal of existing encroachments in the FTL and foreshore areas.
- v. To clearly demarcate the lakes upto FTL by raising bunds along FTL and arranging for watch and ward for preventing future encroachments and misuse of the lake environment.
- vi. To work out and suggest modalities for regulation and rehabilitation of existing activities / structures in the catchment area of Osman Sagar and Himayath sagar lakes .
- vii. To do such other things as may be incidental or conducive to the efficient administration for protection and improvement of the lakes and their catchments.

9. The Commissioner, HYDRAA shall co-ordinate all the activities of the Committee on the above and send periodical reports to the Government. However, the Hyderabad Metropolitan Development Authority shall continue to provide necessary logistical support for the functioning of this exclusive Lake Protection Committee.

10. Notwithstanding anything contained in this Government Order, the Lake Protection Committee constituted in the reference 1<sup>st</sup> cited shall continue to remain in existence for the entire Hyderabad Metropolitan Development Authority region excluding the region for which exclusive Lake Protection Committee is constituted in this order.

**(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)**

**M. DANA KISHORE**  
**PRINCIPAL SECRETARY TO GOVERNMENT**

To  
The Commissioner, Hyderabad Disaster Response and Asset Protection Agency,  
Hyderabad.  
The Director General of Police, Telangana, Hyderabad.  
The Metropolitan Commissioner, Hyderabad Metropolitan Development Authority,  
Hyderabad.  
The Commissioner, Greater Hyderabad Municipal Corporation, Hyderabad.  
The Commissioner & Director of Municipal Administration, Hyderabad.  
The Commissioner, Panchayathraj Department, TG, Hyderabad.  
The Managing Director, Hyderabad Metropolitan Water Supply & Sewerage Board,  
Hyderabad.

- The Director of Town & Country Planning, Hyderabad.
- The Engineer-in-Chief (Public Health), Hyderabad.
- The Chief Engineer, Minor Irrigation, Hyderabad.
- The Member Secretary, TGPCB, Hyderabad.
- The Director General, EPTRI, Hyderabad.
- The Director, NGRI, Hyderabad.
- The Principal Chief Conservator of Forests, TG, Hyderabad.
- The Addl. Collector (Local Bodies), Ranga Reddy District.
- The Addl. Collector (Local Bodies), Hyderabad District.
- The Addl. Collector (Local Bodies), Medchal-Malkajgiri District.
- The Addl. Collector (Local Bodies), Sanga Reddy District.

**Copy to:**

Special Secretary to Hon'ble Chief Minister (MA&UD).  
 P.S. to Principal Secretary to Government, MA&UD Department.  
 Sc/Sf.

**//FORWARDED :: BY ORDER//**

*Handwritten signature*  
**SECTION OFFICER**

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